

By E-Mail/ Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2020/8497 /A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge  
Darrang, Mangaldai

Dated Guwahati, the 27<sup>th</sup> September, 2022

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJ(D) 7480 dated 19.09.2022.

Sir,

With reference to the above, I am directed to inform you that Smti Sukanya Gogoi, Munsiff No.2, Darrang, Mangaldoi has been allowed to avail LTC for the block period of 2022-2025 w.e.f. 03.10.2022 to 10.10.2022 to visit Goa via Bangalore along with her husband Shri Raj Sekhar Duara, Judicial Magistrate First Class, Darrang, Mangaldai, by the shortest possible route, as per existing Rules.

Smti Gogoi may be informed accordingly.

Thanking you.

Yours faithfully,

*scd*  
**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-03/2020/8498-8501 /A, dated- 27.09.2022**  
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Sukanya Gogoi, Munsiff No.2, Darrang, Mangaldoi with reference to her letter dated 10.09.2022.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

*26/9/2022*  
**REGISTRAR (VIGILANCE)**